

Regarding need to release pending funds for West Bengal under various welfare and development schemes-Laid

PROF. SOUGATA RAY (DUM DUM): A staggering Rs 1.75 Lakh Crore the state's delayed funds for crucial welfare and development schemes like MGNREGS have hindered program implementation, challenged local governance, and impacted rural employment and infrastructure. Despite several attempts and delegations to the Union Government, the Centre remains in denial. Funds for several schemes in West Bengal including MGNREGA for the past few years are yet to be disbursed. There has been no specific allocation for West Bengal over the past few years. I urge upon the Finance Minister and Central Government to release the pending dues of MGNREGA to West Bengal immediately. Ministry of Rural Development admitted that an amount of Rs. 7888.67 crore to West Bengal under Pradhan Mantri Awas Yojana-Gramin (PMAY-G) during the current financial year is pending with the "competent authority". It is learnt that the decision of Bengal's dues is pending with the Ministry of Rural Development since the last five months. The Union Government is requested to release the funds to West Bengal immediately.